



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.01.2024

NOTICE

Please take notice that the following matter listed in the Court-IV on 08th January, 2024 at 02:00 PM will not be taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|------------------------------------|
| 1. | Comp. App. (AT) (Ins) No. 410 of 2022 & I.A. No. 1076 of 2022 & 1428 of 2023 (PH) | Raj Kumar Sahni & Ors. Vs. Dilwara Leasing and Investment Ltd. & Ors. | Paras Mithal | Abhijeet Sinha-R1 Rishi Sood-R2 |

By order of Hon'ble Chairperson
-Sd/-
Registrar